

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. IA 378/2023 in C.P. (IB)-447(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

NAME OF THE PARTIES:- Prashant Bhatia
IN THE MATTER OF
European Projects & Aviation Ltd
V/s
Infolink Solutions Pvt.Ltd.

**Section: Rule 11 of NCLT, 2016 Sec 54(1) U/s 9 of Insolvency and Bankruptcy
Code, 2016**

ORDER

IA 378/2023 : -

Present: - Adv. Aniruth Purusothaman appeared for the Applicant/Petitioner through
VC.

List this matter on **29.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
NAVNATH

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)